

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**

IB-739/ND/2021  
IA/6287/2022, IA/5189/2022

**IN THE MATTER OF:**

Siemens Financial Services Pvt. Ltd.

**.....Applicant**

**Vs.**

Varun Jajoo

**.....Respondent**

**SECTION**

U/s 95 IBC CIRP

**Order delivered on 10.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Kapil Kher, Adv.  
For the RP : Mr. Babu Lal Gurjar, RP with Mr. Samar Vijay Singh,  
Mr. Azeem A. Dost, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **01.07.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**